

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1638

ANSWERED ON:10.03.2017

Committee on Service Conditions and Honorarium of AWW/Helpers

Patle Smt. Kamla Devi

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has constituted any Committee on amendment to the service conditions and honorarium of the Anganwadi workers/helpers;
- (b) if so, the details thereof;
- (c) whether the said committee has submitted its report;
- (d) if so, the details thereof indicating the recommendations made by it; and
- (e) the follow-up action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

(a) No, Madam. The Government has not constituted any Committee on amendment to the service conditions and honorarium of the Anganwadi workers/helpers.

(b) to (e) Does not arise in view of (a) above.

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